

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:763

ANSWERED ON:04.08.2011

RAJIV GANDHI GRAMIN LPG VITRAK YOJANA

Mishra Shri Mahabal ;Mohan Shri P. C.;Purkayastha Shri Kabindra;Rathwa Shri Ramsinhbhai Patalbhai;Reddy Shri K. Jayasurya
Prakash

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is running a scheme named Rajiv Gandhi Gramin LPG Vitrak Yojana with a view to promote the use of LPG in rural areas ;
- (b) if so, the details thereof alongwith the details of the gas agencies allocated under the scheme, State-wise, district-wise and village-wise;
- (c) the details of the procedure and norms for allocation of the gas agencies under the scheme ;
- (d) whether the Government has received complaints that these gas agencies are being allocated by the oil companies secretly ; and
- (e) if so, the corrective measures being taken in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI R. P. N. SINGH)

(a) to (c) : Yes, Madam. A new scheme called Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) for small size LPG distribution agencies for rural areas has been launched on 16.10.2009. Salient features of the scheme are:-

- (i) The LPG agencies under the RGGLVY is of small size requiring lesser finance/infrastructure.
- (ii) The distributor himself manage the agency with the help of his/her family member and one or two employees.
- (iii) Age limit for the distributor to be between 21 and 45 years.
- (iv) Distributor under the scheme must be a permanent resident of the village(s) covered by particular location.
- (v) All agencies under this scheme to be in the joint name of husband and wife. In case of applicants who are single the 'spouse' will automatically become a partner after the marriage
- (vi) The selection of the distributor is made/done by draw of lots from amongst all the eligible candidates who secures minimum 80% qualifying marks and 60% marks for the locations reserved under SC/ST category.

Advertisements inviting applications for distributors under the scheme have been released in 26 States namely, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhatisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Meghalaya, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Puducherry covering 3637 locations. Letter of Intent (LoI) has been issued for 989 locations out of which 512 distributors have already been commissioned.

The State-wise details of LPG distributors appointed under the scheme are as under:-

Name of States	No. of distributors
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Andhra Pradesh	37
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Bihar	66
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Chhatisgarh	24
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Jharkhand	20
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Karnataka	10
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Madhya Pradesh	46
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Maharashtra	80
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Odisha 29

Rajasthan 83

Tamil Nadu 25

Uttar Pradesh 73

West Bengal 19

(d) & (e) : OMCs follow a transparent and uniform procedure for allotment of LPG distributorship. The selection guidelines prescribe common eligibility criteria for various parameters like age, educational qualification, land for construction of godown and showroom, financial capability of the candidate etc. and selection is done through draw of lots from among all the eligible candidates. Process of draw of lots is video recorded in the presence of all the eligible candidates alongwith VIPs like civil authorities, Member of Parliament, Member of Legislative Assembly etc. and hence there is no scope in allotment of LPG distributorship secretly.

No established cases of complaints in selection of LPG distributors under RGGLVY have come to the notice of the Government. Cases involving minor procedural lapses, as and when brought out, are attended to and remedial action taken wherever necessary.